

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :16/11/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

487-ADMISSION-COURTCODE-MISUTILIZATION-AT11.05 A.M

1	Misc. Application	634/2021	NARAYAN SECURITIES LTD- DELAY APPLICATION Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter(Disposed) : Misc. Application/0000963/2021				
Sub Matter(Disposed) : Misc. Application/0000964/2021				

538-ADMISSION-COURTCODE-PERSONALHEARINGS-11.15 AM

2	Misc. Application	276/2021	SUNIL D AGARWAL-DELAY Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
(Main Matter Number :SEBI Appeal/0000602/2021)				
	SEBI Appeal	602/2021	SUNIL D AGARWAL Vs. SEBI	Mr.SAURABH BHANDARI, Advocate
Sub Matter : Misc. Application/0000276/2021				

16- ADMISSION-SUNGOLDWTM-AT 11.15 A.M

3	SEBI Appeal	675/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	Jipnesh. N. Jain “
Sub Matter : Misc. Application/0001281/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
4	SEBI Appeal	676/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		Misc. Application/0001282/2021		
5	SEBI Appeal	677/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		Misc. Application/0001283/2021		
6	SEBI Appeal	678/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		Misc. Application/0001284/2021		
7	SEBI Appeal	679/2021	Shweta Dhaval Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
Sub Matter :		SEBI Appeal/0001285/2021		
Misc. Application		1281/2021	Rajiv R. Kotia Vs. SEBI AND OTHERS	
(Main Matter Number :SEBI Appeal/0000675/2021)				
Misc. Application		1282/2021	Ravi Rajiv Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
(Main Matter Number :SEBI Appeal/0000676/2021)				
Misc. Application		1283/2021	Dhaval Ramesh Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
(Main Matter Number :SEBI Appeal/0000677/2021)				
Misc. Application		1284/2021	Shilpa Amit Kotia Vs. SEBI AND OTHERS	Mr. Amit Kotia, POA HOLDER
(Main Matter Number :SEBI Appeal/0000678/2021)				
<u>30-ADMISSION -COURTCODE-FINEPAYMENT -AT11.20A.M.</u>				
8	SEBI Appeal and MA. NO. 1276-2021-URGENCY	690/2021	GM Breweries Limited Vs. SEBI	Mr. Loknath Mishra, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>98-MAHEARING-COURTCODE-MAWITHDRAWAL-AT11.25A.M.</u>				
9	Misc. Application	1222/2021	PNB HOUSING FINANCE LTD. Vs. SEBI	SHARDUL AMARCHAND MANGALDAS
(Main Matter Number :SEBI Appeal/0000423/2021)				
<u>561-RAHEARING-COURTCODE-MAMODIFICATION-AT11.27AM</u>				
10	Review Application	20/2021 (/0000)	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point SAHEBRAO BUKTARE, ADVOCATE
(Main Matter Number :SEBI Appeal/0000436/2020)				
	Misc. Application	1217/2021	SEBI-Applicant Vs. Pankaj J. Shah HUF and Others	The Law Point Mr Sahebrao Buktare, Advocate
(Main Matter Number :SEBI Appeal/0000436/2020)				
<u>41-RAHEARING-CODE-RARECALL-AT 11.30A.M.</u>				
11	Review Application	23/2021	Manoj Kumar Singhal Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000100/2019)				
	Misc. Application	1223/2021	Manoj Kumar Singhal Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000100/2019)				
<u>207-PARTHEARD-CODE-KFLNOCONNECTION- AT 11.35A.M.</u>				
12	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Mr. Jay Vakil, Advocate
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr. Vikas Bengani, Advocate

Sub Matter : Misc. Application/0000367/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr.Hardik Vora
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000535/2020)				
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr.Vikas Bengani, Advocate
	SEBI Appeal	447/2020	OmprakashAgarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		

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	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K

Sub Matter(Disposed) : Misc. Application/0000097/2021
 Sub Matter(Disposed) : Misc. Application/0000952/2021

296-ADM DISPOSAL-COURTCODE-DEBARPFUTP- AT 11.55P.M.

13	SEBI Appeal	318/2019	Vital Communications Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	321/2019	Flare Finance India Limited Vs. SEBI	Chintan Sheth,CA i/b Chintan Sheth and Associates Kevic Setalvad, Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	442/2019	Master Finlease Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	444/2019	Shubha Jindhal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.

352-DISPOSAL-COURTCODE-PANCARDSUBSIDIARY- AT 12 NOON

14	SEBI Appeal	596/2019	The Loot India Pvt. Ltd.and Anr. Vs. M/s. Pancard Clubs Limited and SEBI	Law Global, Advocates None for R1,A.Ghosh,Adv. i/b The Law Point - R2
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315-ADMDISPOSAL-CODE-CIRCULARVIOLATIONS-AT12.05P.M

15	SEBI Appeal	4/2020	Shaswat Stock Brokers Pvt. Ltd. Vs. SEBI	Monaal J.Davawala,Advocate
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	SEBI Appeal	100/2020	ACML Capital Markets Ltd. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point

254-ADMDISPOSAL-COURTCODE-LODRKESAR-12.10P.M.

16	SEBI Appeal	352/2020	Kesar Petroproducts Ltd. Vs. SEBI	Mr. Viraj Parikh, Advocate Mr. Vishal Kanade, Advocate
	SEBI Appeal	14/2021	MR. RAJKUMAR Vs. SEBI AND ANR.	Ms. Payal Shah, Advocate
	Sub Matter :	Misc. Application/0000521/2021		
	SEBI Appeal	465/2020	Raj Kumar Vs. SEBI	Mr. Harsh Kesharia, Advocate Mr. Vishal Kanade, Advocate
	Misc. Application	521/2021	RAJKUMAR- APPLICATION Vs. SEBI	DELAY
	(Main Matter Number :SEBI Appeal/0000014/2021)			

479-ADMDISPOSAL-CODE-PREFERENTIALALLOTMENT-12.15P.

17	SEBI Appeal	448/2020	Farooq Kasam Hawa and Ors Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	449/2020	Farooq Kasam Hawa and Ors. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	32/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners

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	SEBI Appeal	33/2021	Harshaben Lakhani Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	34/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	35/2021	Gunjan R. Patel Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	36/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	37/2021	Babubhai Bambhroliya and Anr. Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	47/2021	Mr. Kalpesh Gadhecha Vs. SEBI	Shah and Ramaiya Vidhii Partners
	SEBI Appeal	48/2021	Mr. Kalpesh Gadhecha Vs. SEBI	 Vidhii Partners
	Misc. Application	65/2021	Purvesh M. Shah HUF and Ors-COD Vs. SEBI	Pariman Law Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000121/2021)			
	Misc. Application	80/2021	Mansukhlal K. Shah HUF and Ors. -COD Vs. SEBI	Parinam Law Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000122/2021)			
	SEBI Appeal	68/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners

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	SEBI Appeal	69/2021	Ramilaben Baldevbhai Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	106/2021	Shailesh Baldevbhai Patel Vs. SEBI	Vidhii Partners
	SEBI Appeal	107/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	121/2021	Purvesh M. Shah HUF and Ors Vs. SEBI	Pariman Law Associates Vidhii Partners
Sub Matter :		Misc. Application/0000065/2021		
	SEBI Appeal	122/2021	Mansukhlal K. Shah HUF and Ors. Vs. SEBI	Parinam Law Associates Vidhii Partners
Sub Matter :		Misc. Application/0000080/2021		
	Misc. Application	206/2021	Mr. Anil Bhalabhai Bariya-Delay Vs. SEBI	None for the Appellant Vidhii Partners
(Main Matter Number :SEBI Appeal/0000219/2021)				
	Misc. Application	230/2021	Jayshree Kishor Dholakia-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000221/2021)				
	Misc. Application	232/2021	Ms. Jayshree Kishor Dholakia-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000222/2021)				
	Misc. Application	235/2021	Mrs. Shalomiben Anilbhai Bariya -Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000223/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	237/2021	Mrs. Shalomiben Anilbhai Bariya -Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000224/2021)				
	Misc. Application	239/2021	Mr. Kishorbhai S. Dholakia-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000225/2021)				
	Misc. Application	241/2021	Mr. Kishorbhai S. Dholakia-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000226/2021)				
	Misc. Application	243/2021	Mrs. Chandrikaben Naranbhai Panchal -Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000227/2021)				
	Misc. Application	245/2021	Mrs. Chandrikaben Naranbhai Panchal -Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000228/2021)				
	Misc. Application	248/2021	Mr. Rinkeshkumar N. Panchal- Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000229/2021)				
	Misc. Application	250/2021	Mr. Rinkeshkumar N. Panchal- Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000230/2021)				
	Misc. Application	252/2021	Mr. Kiritbhai Shantilal Shah-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000231/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	254/2021	Mr. Kiritbhai Shantilal Shah-Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000232/2021)				
	Misc. Application	256/2021	Mr. Gaurang Pathak - Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000233/2021)				
	Misc. Application	260/2021	Mr. Gaurang Pathak - Delay Vs. SEBI	Vidhii Partners
(Main Matter Number :SEBI Appeal/0000234/2021)				
	Misc. Application	262/2021	Mr. Bimesh Arvindbhai Jani -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000235/2021)				
	Misc. Application	264/2021	Mr. Bimesh Arvindbhai Jani -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000236/2021)				
	Misc. Application	266/2021	Mr. Manthan Rajendrabhai Modi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000237/2021)				
	Misc. Application	268/2021	Mr. Manthan Rajendrabhai Modi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000238/2021)				
	Misc. Application	273/2021	Yogendra J. Prajapati -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000239/2021)				

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	Misc. Application	275/2021	Yogendra J. Prajapati -Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000240/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	280/2021	Mr. Prajapati Nilesh J. - Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000241/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	282/2021	Mr. Prajapati Nilesh J. - Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000242/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	288/2021	Dipakkumar Rajaram Joshi -Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000243/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	290/2021	Dipakkumar Rajaram Joshi -Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000244/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	292/2021	Mr. Nikunj Dineshkumar Soni -Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000245/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	294/2021	Mr. Nikunj Dineshkumar Soni -Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000246/2021)	Juris Matrix Partners LLP Vidhii Partners
	Misc. Application	296/2021	Manish Shah-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000247/2021)	Juris Matrix Partners LLP Vidhii Partners

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	Misc. Application	298/2021	Manish Shah-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000248/2021)				
	Misc. Application	309/2021	Mr. Birju Pravinchandra Sanghvi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000249/2021)				
	Misc. Application	311/2021	Mr. Birju Pravinchandra Sanghvi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000250/2021)				
	Misc. Application	313/2021	Mrs. Jayshreeben Kiritkumar Shah -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000251/2021)				
	Misc. Application	315/2021	Mrs. Jayshreeben Kiritkumar Shah -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000252/2021)				
	Misc. Application	317/2021	Mr. Naranbhai J. Panchal-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000253/2021)				
	Misc. Application	319/2021	Mr. Naranbhai J. Panchal-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000254/2021)				
	Misc. Application	321/2021	Mr. GAUTAM SHIVSINGH ZALA-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000255/2021)				

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	Misc. Application	323/2021	Mr. GAUTAM SHIVSINGH ZALA-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000256/2021)				
	Misc. Application	329/2021	Mr. Ankit Rajput-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000257/2021)				
	Misc. Application	331/2021	Mr. Ankit Rajput-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000258/2021)				
	Misc. Application	333/2021	Mr. Ronak Nayankumar Shah - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000257/2021)				
	Misc. Application	335/2021	Mr. Ronak Nayankumar Shah - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000260/2021)				
	SEBI Appeal	276/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000382/2021				
Sub Matter : Misc. Application/0000383/2021				
	Misc. Application	346/2021	MR. HITESH CHINUBHAI SHAH-DELAY Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000261/2021)				

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	Misc. Application	348/2021	MR. HITESH CHINUBHAI SHAH-DELAY Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000262/2021)				
	Misc. Application	350/2021	HIRAL MANISH-DELAY Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000263/2021)				
	Misc. Application	352/2021	HIRAL MANISH-DELAY Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000264/2021)				
	Misc. Application	354/2021	Mr. Hiteshkumar Mahipatlal Patel-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000265/2021)				
	Misc. Application	356/2021	Mr. Hiteshkumar Mahipatlal Patel-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000265/2021)				
	Misc. Application	358/2021	Ravi Dipakbhai Joshi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000267/2021)				
	Misc. Application	360/2021	Ravi Dipakbhai Joshi -Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000268/2021)				
	Misc. Application	362/2021	Mr. Pratikbhai Kiritkumar Shah-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000269/2021)				

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	Misc. Application	364/2021	Mr. Pratikbhai Kiritkumar Shah-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000270/2021)			
	Misc. Application	373/2021	Hareshkumar P. Patel-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000271/2021)			
	Misc. Application	375/2021	Hareshkumar P. Patel-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000272/2021)			
	Misc. Application	377/2021	Mr. Amit Dipakbhai Gajjar-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000273/2021)			
	Misc. Application	379/2021	Mr. Amit Dipakbhai Gajjar-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000274/2021)			
	Misc. Application	381/2021	Mr. Shah Chirag-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000275/2021)			
	Misc. Application	383/2021	Mr. Shah Chirag-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000276/2021)			
	Misc. Application	390/2021	Rohitkumar Shantilal Shah-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000277/2021)			

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	Misc. Application	392/2021	Rohitkumar Shantilal Shah-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000278/2021)				
	Misc. Application	394/2021	Mrs. Manisha Rajendra Modi-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000279/2021)				
	Misc. Application	396/2021	Mrs. Manisha Rajendra Modi-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000280/2021)				
	Misc. Application	402/2021	Mr. Devangkumar Arvindkumar Jani - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000281/2021)				
	Misc. Application	404/2021	Mr. Devangkumar Arvindkumar Jani - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000282/2021)				
	Misc. Application	406/2021	Mr. Rajendra Dahyalal Pathak-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000283/2021)				
	Misc. Application	408/2021	Mr. Rajendra Dahyalal Pathak-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000283/2021)				

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	SEBI Appeal	172/2021	Baldevbhai S. Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	173/2021	Shailesh Baldevbhai Patel Vs. SEBI	None for the Appellant Vidhii Partners
	SEBI Appeal	174/2021	Harshadkumar Baldevbhai Patel Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	175/2021	Ramilaben Patel Vs. SEBI	Mr. Nithish Bangera, PCS Vidhii Partners
	SEBI Appeal	176/2021	M. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	SEBI Appeal	177/2021	N. Mathivanan Vs. SEBI	Ms. Varada Bhide, PCS Vidhii Partners
	Misc. Application	461/2021	Mihir Consultancy and Trading Company - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000285/2021)			
	Misc. Application	463/2021	Mihir Consultancy and Trading Company - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000286/2021)			
	Misc. Application	465/2021	Pranatpal Tradelink Pvt. Ltd. - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000287/2021)			

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	Misc. Application	467/2021	Pranatpal Tradelink Pvt. Ltd. - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000288/2021)				
	Misc. Application	469/2021	Mainak Comtrade Private Limited - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000289/2021)				
	Misc. Application	471/2021	Mainak Comtrade Private Limited - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000290/2021)				
	Misc. Application	473/2021	Taru Pallav Projects Pvt. Ltd. - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000291/2021)				
	Misc. Application	475/2021	Taru Pallav Projects Pvt. Ltd. - Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000292/2021)				
	Misc. Application	490/2021	Mr. Tosif Yunusbhai Amroniya-Delay Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000294/2021)				
	Misc. Application	488/2021	Mr. Tosif Yunusbhai Amroniya-Delay Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
(Main Matter Number :SEBI Appeal/0000293/2021)				

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	Misc. Application	492/2021	Bhavesh Panchasara-Delay Vs. SEBI	Ishwarlal JURIS PARTNERS LLP MATRIX VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000295/2021)				
	Misc. Application	494/2021	Bhavesh Panchasara-Delay Vs. SEBI	Ishwarlal JURIS PARTNERS LLP MATRIX VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000296/2021)				
	Misc. Application	496/2021	Mr. Rahim Ravkarda-Delay Vs. SEBI	Umarbhai JURIS PARTNERS LLP MATRIX VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000297/2021)				
	Misc. Application	498/2021	Mr. Rahim Ravkarda-Delay Vs. SEBI	Umarbhai JURIS PARTNERS LLP MATRIX VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000298/2021)				
	Misc. Application	502/2021	Dhyana Finstock Limited-Delay Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000299/2021)				
	Misc. Application	504/2021	Dhyana Finstock Limited-Delay Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000300/2021)				
	Misc. Application	506/2021	Harshadkumar Patel - Delay Vs. SEBI	JURIS LINK Vidhii Partners
(Main Matter Number :SEBI Appeal/0000301/2021)				

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	Misc. Application	508/2021	Harshadkumar Patel - Delay Vs. SEBI	JURIS LINK Vidhii Partners
(Main Matter Number :SEBI Appeal/0000302/2021)				
	Misc. Application	510/2021	Priti Jayakarbhair Christian - Delay Vs. SEBI	JURIS LINK Vidhii Partners
(Main Matter Number :SEBI Appeal/0000303/2021)				
	Misc. Application	512/2021	Priti Jayakarbhair Christian-Delay Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000304/2021)				
	Misc. Application	514/2021	Rajeshkumar Theophilbhai Christies-Delay Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000305/2021)				
	Misc. Application	516/2021	Rajeshkumar Theophilbhai Christies-Delay Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
(Main Matter Number :SEBI Appeal/0000306/2021)				
	Misc. Application	208/2021	Mr. Anil Bhalabhai Bariya-Delay Vs. SEBI	None for the Appellant Vidhii Partners
(Main Matter Number :SEBI Appeal/0000220/2021)				
	SEBI Appeal	219/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :	Misc. Application/0000205/2021			
Sub Matter :	Misc. Application/0000206/2021			

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	SEBI Appeal	220/2021	Mr. Anil Bhalabhai Bariya Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000207/2021		
Sub Matter :		Misc. Application/0000208/2021		
	SEBI Appeal	221/2021	Jayshree Kishor Dholakia Vs. SEBI	None for the Appellant Vidhii Partners
Sub Matter :		Misc. Application/0000230/2021		
	SEBI Appeal	222/2021	Ms. Jayshree Kishor Dholakia Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000231/2021		
Sub Matter :		Misc. Application/0000232/2021		
	SEBI Appeal	223/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000234/2021		
Sub Matter :		Misc. Application/0000235/2021		
	SEBI Appeal	224/2021	Mrs. Shalomiben Anilbhai Bariya Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000236/2021		
Sub Matter :		Misc. Application/0000237/2021		
	SEBI Appeal	225/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000238/2021		
Sub Matter :		Misc. Application/0000239/2021		
	SEBI Appeal	226/2021	Mr. Kishorbhai S. Dholakia Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000240/2021		
Sub Matter :		Misc. Application/0000241/2021		
	SEBI Appeal	227/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000242/2021		
Sub Matter :		Misc. Application/0000243/2021		

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	SEBI Appeal	228/2021	Mrs. Chandrikaben Naranbhai Panchal Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000244/2021		
Sub Matter :		Misc. Application/0000245/2021		
	SEBI Appeal	229/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000247/2021		
Sub Matter :		Misc. Application/0000248/2021		
	SEBI Appeal	230/2021	Mr. Rinkeshkumar N. Panchal Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000249/2021		
Sub Matter :		Misc. Application/0000250/2021		
	SEBI Appeal	231/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000251/2021		
Sub Matter :		Misc. Application/0000252/2021		
	SEBI Appeal	232/2021	Mr. Kiritbhai Shantilal Shah Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000253/2021		
Sub Matter :		Misc. Application/0000254/2021		
	SEBI Appeal	233/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000257/2021		
Sub Matter :		Misc. Application/0000256/2021		
	SEBI Appeal	234/2021	Mr. Gaurang Pathak Vs. SEBI	Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000259/2021		
Sub Matter :		Misc. Application/0000260/2021		

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	SEBI Appeal	235/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000261/2021		
Sub Matter :		Misc. Application/0000262/2021		
	SEBI Appeal	236/2021	Mr. Bimesh Arvindbhai Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000263/2021		
Sub Matter :		Misc. Application/0000264/2021		
	SEBI Appeal	237/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000265/2021		
Sub Matter :		Misc. Application/0000266/2021		
	SEBI Appeal	238/2021	Mr. Manthan Rajendrabhai Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000267/2021		
Sub Matter :		Misc. Application/0000268/2021		
	SEBI Appeal	239/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000272/2021		
Sub Matter :		Misc. Application/0000273/2021		
	SEBI Appeal	240/2021	Yogendra J. Prajapati Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000274/2021		
Sub Matter :		Misc. Application/0000275/2021		
	SEBI Appeal	241/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000279/2021		
Sub Matter :		Misc. Application/0000280/2021		

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	SEBI Appeal	242/2021	Mr. Prajapati Nilesh J. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000281/2021		
Sub Matter :		Misc. Application/0000282/2021		
	SEBI Appeal	243/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000287/2021		
Sub Matter :		Misc. Application/0000288/2021		
	SEBI Appeal	244/2021	Dipakkumar Rajaram Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000289/2021		
Sub Matter :		Misc. Application/0000290/2021		
	SEBI Appeal	245/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000291/2021		
Sub Matter :		Misc. Application/0000292/2021		
	SEBI Appeal	246/2021	Mr. Nikunj Dineshkumar Soni Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000293/2021		
Sub Matter :		Misc. Application/0000294/2021		
	SEBI Appeal	247/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000295/2021		
Sub Matter :		Misc. Application/0000296/2021		
	SEBI Appeal	248/2021	Manish Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000297/2021		
Sub Matter :		Misc. Application/0000298/2021		

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	SEBI Appeal	249/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000308/2021		
	Sub Matter :	Misc. Application/0000309/2021		
	SEBI Appeal	250/2021	Mr. Birju Pravinchandra Sanghvi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000310/2021		
	Sub Matter :	Misc. Application/0000311/2021		
	SEBI Appeal	251/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000312/2021		
	Sub Matter :	Misc. Application/0000313/2021		
	SEBI Appeal	252/2021	Mrs. Jayshreeben Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000314/2021		
	Sub Matter :	Misc. Application/0000315/2021		
	SEBI Appeal	253/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000316/2021		
	Sub Matter :	Misc. Application/0000317/2021		
	SEBI Appeal	254/2021	Mr. Naranbhai J. Panchal Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	Sub Matter(Disposed) :	Misc. Application/0000318/2021		
	Sub Matter :	Misc. Application/0000319/2021		
	SEBI Appeal	255/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
	Sub Matter :	Misc. Application/0001151/2021		
	Sub Matter(Disposed) :	Misc. Application/0000320/2021		
	Sub Matter :	Misc. Application/0000321/2021		

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	SEBI Appeal	256/2021	Mr. GAUTAM SHIVSINGH ZALA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0001152/2021		
Sub Matter(Disposed) :		Misc. Application/0000322/2021		
Sub Matter :		Misc. Application/0000323/2021		
	SEBI Appeal	257/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000328/2021		
Sub Matter :		Misc. Application/0000329/2021		
Sub Matter(Disposed) :		Misc. Application/0000332/2021		
Sub Matter :		Misc. Application/0000333/2021		
	SEBI Appeal	258/2021	Mr. Ankit Rajeshbhai Rajput Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000330/2021		
Sub Matter :		Misc. Application/0000331/2021		
	SEBI Appeal	259/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	260/2021	Mr. Ronak Nayankumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000334/2021		
Sub Matter :		Misc. Application/0000335/2021		
	SEBI Appeal	261/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000345/2021		
Sub Matter :		Misc. Application/0000346/2021		

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	SEBI Appeal	262/2021	MR. HITESH CHINUBHAI SHAH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000347/2021		
Sub Matter :		Misc. Application/0000348/2021		
	SEBI Appeal	263/2021	HIRAL MANISH Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000349/2021		
Sub Matter :		Misc. Application/0000350/2021		
	SEBI Appeal	264/2021	HIRAL MANISH Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000351/2021		
Sub Matter :		Misc. Application/0000352/2021		
	SEBI Appeal	265/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000353/2021		
Sub Matter :		Misc. Application/0000354/2021		
Sub Matter(Disposed) :		Misc. Application/0000355/2021		
Sub Matter :		Misc. Application/0000356/2021		
	SEBI Appeal	266/2021	Mr. Hiteshkumar Mahipatlal Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
	SEBI Appeal	267/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000357/2021		
Sub Matter :		Misc. Application/0000358/2021		

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	SEBI Appeal	268/2021	Ravi Dipakbhai Joshi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000359/2021		
Sub Matter :		Misc. Application/0000360/2021		
	SEBI Appeal	269/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000361/2021		
Sub Matter :		Misc. Application/0000362/2021		
	SEBI Appeal	270/2021	Mr. Pratikbhai Kiritkumar Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000363/2021		
Sub Matter :		Misc. Application/0000364/2021		
	SEBI Appeal	271/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000372/2021		
Sub Matter :		Misc. Application/0000373/2021		
	SEBI Appeal	272/2021	Hareshkumar P. Patel Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000374/2021		
Sub Matter :		Misc. Application/0000375/2021		
	SEBI Appeal	273/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000376/2021		
Sub Matter :		Misc. Application/0000377/2021		
	SEBI Appeal	274/2021	Mr. Amit Dipakbhai Gajjar Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000378/2021		
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	275/2021	Mr. Shah Chirag Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000380/2021		
Sub Matter :		Misc. Application/0000381/2021		
	SEBI Appeal	277/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000389/2021		
Sub Matter :		Misc. Application/0000390/2021		
	SEBI Appeal	278/2021	Rohitkumar Shantilal Shah Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000391/2021		
Sub Matter :		Misc. Application/0000392/2021		
	SEBI Appeal	279/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter :		Misc. Application/0000394/2021		
Sub Matter(Disposed) :		Misc. Application/0000393/2021		
	SEBI Appeal	280/2021	Mrs. Manisha Rajendra Modi Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000395/2021		
Sub Matter :		Misc. Application/0000396/2021		
	SEBI Appeal	281/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000401/2021		
Sub Matter :		Misc. Application/0000402/2021		
	SEBI Appeal	282/2021	Mr. Devangkumar Arvindkumar Jani Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000403/2021		
Sub Matter :		Misc. Application/0000404/2021		

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	SEBI Appeal	283/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000405/2021		
Sub Matter :		Misc. Application/0000406/2021		
Sub Matter :		Misc. Application/0000408/2021		
	SEBI Appeal	284/2021	Mr. Rajendra Dahyalal Pathak Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000407/2021		
	SEBI Appeal	285/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000460/2021		
Sub Matter :		Misc. Application/0000461/2021		
	SEBI Appeal	286/2021	Mihir Consultancy and Trading Company Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000462/2021		
Sub Matter :		Misc. Application/0000463/2021		
	SEBI Appeal	287/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000464/2021		
Sub Matter :		Misc. Application/0000465/2021		
	SEBI Appeal	288/2021	Pranatpal Tradelink Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000466/2021		
Sub Matter :		Misc. Application/0000467/2021		
	SEBI Appeal	289/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000468/2021		
Sub Matter :		Misc. Application/0000469/2021		

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	SEBI Appeal	290/2021	Mainak Comtrade Private Limited Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000470/2021		
Sub Matter :		Misc. Application/0000471/2021		
	SEBI Appeal	291/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000472/2021		
Sub Matter :		Misc. Application/0000473/2021		
	SEBI Appeal	292/2021	Taru Pallav Projects Pvt. Ltd. Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000474/2021		
Sub Matter :		Misc. Application/0000475/2021		
	SEBI Appeal	293/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000487/2021		
Sub Matter :		Misc. Application/0000488/2021		
	SEBI Appeal	294/2021	Mr. Tosif Yunusbhai Amroniya Vs. SEBI	Juris Matrix Partners LLP Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000489/2021		
Sub Matter :		Misc. Application/0000490/2021		
	SEBI Appeal	295/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000491/2021		
Sub Matter :		Misc. Application/0000492/2021		
	SEBI Appeal	296/2021	Bhavesh Ishwarlal Panchasara Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000493/2021		
Sub Matter :		Misc. Application/0000494/2021		

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	SEBI Appeal	297/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000495/2021		
Sub Matter :		Misc. Application/0000496/2021		
	SEBI Appeal	298/2021	Mr. Rahim Umarbhai Ravkarda Vs. SEBI	JURIS MATRIX PARTNERS LLP VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000497/2021		
Sub Matter :		Misc. Application/0000498/2021		
	SEBI Appeal	299/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000501/2021		
Sub Matter :		Misc. Application/0000502/2021		
	SEBI Appeal	300/2021	Dhyana Finstock Limited Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000503/2021		
Sub Matter :		Misc. Application/0000504/2021		
	SEBI Appeal	301/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000505/2021		
Sub Matter :		Misc. Application/0000506/2021		
Sub Matter :		Misc. Application/0001168/2021		
	SEBI Appeal	302/2021	Harshadkumar Patel Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000507/2021		
Sub Matter :		Misc. Application/0000508/2021		
Sub Matter :		Misc. Application/0001169/2021		

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	SEBI Appeal	303/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000509/2021		
Sub Matter :		Misc. Application/0000510/2021		
250	SEBI Appeal	304/2021	Priti Jayakarbhair Christian Vs. SEBI	JURIS LINK Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000511/2021		
Sub Matter :		Misc. Application/0000512/2021		
	SEBI Appeal	305/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000513/2021		
Sub Matter :		Misc. Application/0000514/2021		
	SEBI Appeal	306/2021	Rajeshkumar Christies Vs. SEBI	JURIS LINK VIDHI PARTNERS, ADVOCATES
Sub Matter(Disposed) :		Misc. Application/0000515/2021		
Sub Matter :		Misc. Application/0000516/2021		
	SEBI Appeal	307/2021	Chetan Marutirao Yangalwar HUF Vs. SEBI	Ms. Varada Bhide, PCS VIDHI PARTNERS, ADVOCATES
	Misc. Application	1151/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :	SEBI Appeal/0000255/2021)			
	Misc. Application	1152/2021	GAUTAM SHIVSINGH ZALA-ABATEMENT Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :	SEBI Appeal/0000256/2021)			

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	Misc. Application	1168/2021	Harshadkumar Patel -Abatement Application Vs. SEBI	Juris Link Vidhii Partners
(Main Matter Number :SEBI Appeal/0000301/2021)				
	Misc. Application	1169/2021	Harshadkumar Patel -Abatement Application Vs. SEBI	Juris Link Vidhii Partners
(Main Matter Number :SEBI Appeal/0000302/2021)				
<u>427-ADMDISP-COURTCODE-INFLATEDPRICE-12.20P.M</u>				
18	Misc. Application	880/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	881/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000513/2021)				
	Misc. Application	882/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	883/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000514/2021)				
	Misc. Application	884/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000515/2021)				
	Misc. Application	885/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000515/2021)				

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	SEBI Appeal	513/2021	ANOOP JAIN Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000880/2021		
Sub Matter :		Misc. Application/0000881/2021		
	SEBI Appeal	514/2021	ANOOP JAIN HUF Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000882/2021		
Sub Matter :		Misc. Application/0000883/2021		
	SEBI Appeal	515/2021	RITU JAIN Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000884/2021		
Sub Matter :		Misc. Application/0000885/2021		
	SEBI Appeal	556/2021	Ms. Ammaji Anumolu and Anr. Vs. SEBI	Ms. Aayushi Sharma, Advocate
Sub Matter :		Misc. Application/0000949/2021		
	Misc. Application	949/2021	Ms. Ammaji Anumolu and Anr.- Urgency Application Vs. SEBI	Ms. Aayushi Sharma, Advocate
(Main Matter Number :SEBI Appeal/0000556/2021)				

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19	SEBI Appeal	521/2021	hemant Sheth and Ors. Vs. SEBI	Mr. Vikas Bengani
Sub Matter(Disposed) :		Misc. Application/0000827/2021		